# SECURITIES AND EXCHANGE BOARD OF INDIA

**Extension in timeline to submit comments on consultation paper on "Introduction of Closing Auction Session (CAS) in the equity cash segment"**

1. A consultation paper on "Introduction of Closing Auction Session (CAS) in the equity cash segment" was published by Securities and Exchange Board of India (SEBI) on its website on August 22, 2025.

2. The public comments on the consultation paper were required to be submitted latest by September 12, 2025.

3. Based on the representations received by SEBI, it has been decided to extend the timeline to submit the public comments on the said consultation paper till September 19, 2025.

4. Accordingly, the comments/ suggestions should be submitted latest by September 19, 2025, through the following link:

   https://www.sebi.gov.in/sebiweb/publiccommentv2/PublicCommentAction.do?doPublicComments=yes

5. In case of any technical issue in submitting your comment through web based public comments form, you may write to Mr. Abhishek Agarwal, Assistant General Manager (abhisheka@sebi.gov.in) or Mr. Sanjay Singh Bhati, Deputy General Manager (ssbhati@sebi.gov.in) with the subject: "Comments on Introduction of Closing Auction Session (CAS) in the equity cash segment".

Issued on September 12, 2025